

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 104**  
**New IA/2307/ND/2024 in IB/92/ND/2021**

**IN THE MATTER OF:**

Sohanaa International Pvt Ltd.

...

Applicant

**Under Section 10 of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 09.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

This is an application to take on record the Report by the Interim Resolution Professional certifying the constitution of committee of creditors. The same is taken on record subject to just exceptions. Place it with the main file for further reference. IA stands disposed of.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**